

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

**Item No.24**

**CP No. 35/Chd/Hry/2022**

**IN THE MATTER OF:**

Harsh Gupta

...Petitioner

Vs.

Etex Healthcare Private Limited

...Respondent

**Under Section:** 241(1)

Since the Hon'ble Members(Technical) is on leave today, hence  
the matter is adjourned to 05.07.2024.

Sd/-  
Court Officer

Preeti  
26.04.2024